

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 22.07.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO	IA (IBC)/1485/2024 in Company Petition IB/194/2023
NAME OF THE COMPANY	Ramakrishna Homeo Pharmaceuticals Pvt Ltd
NAME OF THE PETITIONER(S)	Carbonzero Eco Projects Pvt Ltd
NAME OF THE RESPONDENT(S)	Ramakrishna Homeo Pharmaceuticals Pvt Ltd
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/1485/2024

Present: Mr. Maligi Madhusudhan Reddy, Resolution Professional.

This application has been moved for the extension of CIRP period by 30 days w.e.f., 15.07.2024. Keeping in view the submissions made in the application, the CIRP period is extended by 30 days. In the meantime, the applicant is directed to take appropriate action for commencement of liquidation process. Accordingly, this application is allowed and disposed of.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)